

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1542

ANSWERED ON:18.11.2010

DEVELOPMENT OF MINORITIES

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**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the number of proposals for the development of minority communities received by the Government during each of the last three years and the current year, State-wise;
- (b) the details of the action taken so far on the proposals received, proposal-wise and State-wise;
- (c) whether all those proposals are likely to be sanctioned during the current year; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (d) The Ministry has received proposals under different schemes head-wise, as follows:

(i) The Multi-sectoral Development Programme (MsDP): The MsDP is implemented in 90 minority concentration districts in 20 States/UT for addressing the development deficits in these districts. The implementation of the programme actually started from 2008-09. The total amount released to the States under the programme during the period 2008-09 till 30th October, 2010 is Rs. 1440.29 crore and expenditure reported by the States / UTs is Rs. 604.67 crore which is 41.98 per cent of the releases made. Under the programme, district plans of 89 districts have been approved, of which 35 MCD plans have been fully approved and 54 district plans have been partially approved. One district plan is still awaited

Year wise status is as given below.

Number of plan considered and approved:

Year Fresh

2008-09 47

2009-10 33

2010-11 9

Total 89

The State-wise details of funds released and the different development works taken up are at Annex-I.

(ii) Free Coaching and Allied Scheme: The Free Coaching and Allied Scheme is one of the schemes run by the Ministry of Minority Affairs for development of minority communities. The number of proposals received during the period 2007-08 to 2009-10 is given in the table below together with the number of proposals approved by the Selection Committee in each these years. Since the budgeted

amount for 2010-11 is likely to be used up for pending claims/release of funds to institutes already approved during the previous years, fresh proposals for 2010-11 have not been called for.

Year	No. of proposals received	No. of proposals approved
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2007-08	170	75
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2008-09	240	68
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2009-10	222	65
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Total	632	208
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(iii) National Minorities Development and Finance Corporation (NMDFC): The NMDFC extends loans to persons belonging to Minority Communities living below double the poverty line through the State Channelising Agencies (SCAs). The proposals / application of the individuals are considered and sanctioned by the respective SCAs. NMDFC places funds with the SCAs for further lending by them to the beneficiaries. NMDFC does not deal directly with the beneficiaries.

NMDFC also extends micro credit through the Non-Governmental Organisations (NGOs). The NGOs directly submit their loan proposals to NMDFC and NMDFC disburses micro credit to the NGOs.

The number of proposals received in NMDFC through NGOs during the last three years and the current financial year are given in Annex-II. The details of status of the proposals received, sanctioned and under process are given in Annex-III.

All proposals received from NGOs undergo a detailed scrutiny process before they are sanctioned to safeguard against any mis-utilisation of funds. The sanction of proposals is made based on the outcome of the scrutiny process.